

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/28407/2024 BLAPL/9673/2024	MD. NADIM @ MAHAMMAD NADIM @ MUJJU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	KOTPAD /121 /2024 SPECIAL JUDGE,JEYPURE(Koraput) Spl/0000662/2024
2	D-BLAPL/28387/2024 BLAPL/9674/2024	ASHISH MISHRA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000324/2024
3	D-BLAPL/28366/2024 BLAPL/9675/2024	BINAYA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /133 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000282/2024
4	D-BLAPL/25509/2024 BLAPL/9676/2024	SAMBHU NAIK VS STATE OF ODISHA	AJIT KUMAR PANIGRAHI VS	BIRMAHARAJPUR /5 /2013 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000012/2021
5	D-BLAPL/28365/2024 BLAPL/9677/2024	MIKLASH BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /114 /2024 J.M.F.C,R.UDAYAGIRI(Gajapati) GR/0000137/2024
6	D-BLAPL/28357/2024 BLAPL/9678/2024	TRINATH RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KHAPRAKHOL /94 /2023 A.D.J,PATNAGARH(Balangir) SC/0000069/2023
7	D-BLAPL/27311/2024 BLAPL/9679/2024	PAKUA KHUNTIA @ PRAKASH KHUNTIA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	KONARK /16 /2006 J.M.F.C.,KONARK(Puri) GR/0000101/2006
8	D-BLAPL/28350/2024 BLAPL/9680/2024	CHANDAN KUMAR RAY VS STATE OF ODISHA	ASHOK DAS VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000080/2023
9	D-BLAPL/28349/2024 BLAPL/9681/2024	SARBESWAR BEHERA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	JATNI P.S. /341 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000482/2024
10	D-BLAPL/28142/2024 BLAPL/9682/2024	AMIT PATRA VS STATE OF ODISHA	SUBRATA PANDA VS	PHIRINGIA /193 /2023 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI(ST/0000021/2024
11	D-BLAPL/28348/2024 BLAPL/9683/2024	SIKESH KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /117 /2024 JMFC, SEMILIGUDA(Koraput) GR/0000147/2024

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12	D-BLAPL/28341/2024 BLAPL/9684/2024	GYANENDRA SWAIN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPL.JUDGE,JAJPUR(Jajapur) Spl/000024/2023
13	D-BLAPL/28271/2024 BLAPL/9685/2024	PADMINI HANSDAH @ HANSDA VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /373 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001498/2024
14	D-BLAPL/28278/2024 BLAPL/9686/2024	NABAGHANA MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /63 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/000017/2024
15	D-BLAPL/28286/2024 BLAPL/9687/2024	A DEBAKI PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /398 /2024 J.M.F.C,BUGUDA(Ganjam) GR/0000377/2024
16	D-BLAPL/28316/2024 BLAPL/9688/2024	PADMANAB @ NABA PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /116 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001160/2024
17	D-BLAPL/28318/2024 BLAPL/9689/2024	JAGA GOUDA @ JAGANNATH GOUDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PAPADAHANDI /204 /2023 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000025/2024
18	D-BLAPL/28331/2024 BLAPL/9690/2024	TRINATH NATH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /279 /2024 J.M.F.C,PARJANG(Dhenkanal) GR/0000400/2024
19	D-BLAPL/28187/2024 BLAPL/9691/2024	BIJAY NAYAK VS STATE OF ODISHA	PRAMOD KUMAR NIGAM VS	TOMANDO /315 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000457/2024
20	D-BLAPL/28575/2024 BLAPL/9692/2024	MAHESH DIGAL VS STATE OF ODISHA	AMIT BISWAL VS	BOLAGARH P.S. /104 /2024 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000035/2024
21	D-BLAPL/28859/2024 BLAPL/9693/2024	CHANDRAKANTA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) 2(A)CC/000028/2024
22	D-BLAPL/28858/2024 BLAPL/9694/2024	ARABINDA DEHURY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) 2(A)CC/000028/2024
23	D-BLAPL/28419/2024	SANJIT BECK @ SANJIB @ BEHERA	SOUMYA RANJAN DAS	KUTRA /152 /2023

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	BLAPL/9695/2024	VS STATE OF ODISHA	VS	J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000770/2023
24	D-BLAPL/28732/2024 BLAPL/9696/2024	RANJAN NAYAK @RANJAN NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	SURADA /447 /2024 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000737/2024
25	D-BLAPL/28424/2024 BLAPL/9697/2024	CHINMAYA KHUNTIA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARGARH /489 /2024 S.D.J.M.,BARGARH(Bargarh) CT/0001364/2024
26	D-BLAPL/28720/2024 BLAPL/9698/2024	ROHIT KUMAR MOHANTA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	LINGARAJ P.S. /337 /2021 J.M.F.C.,BHUBANESWAR(Khordha) CT/0007052/2021
27	D-BLAPL/28434/2024 BLAPL/9699/2024	SRIDHAR BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /221 /2024 J.M.F.C.,KONARK(Puri) GR/0000429/2024
28	D-BLAPL/28719/2024 BLAPL/9700/2024	GOPAL MANDAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	/ /0 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000014/2024
29	D-BLAPL/28701/2024 BLAPL/9701/2024	RANJIT PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /315 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001338/2024
30	D-BLAPL/28694/2024 BLAPL/9702/2024	NILAKANTHA MAHANANDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	TITILAGARH /289 /2024 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000048/2024
31	D-BLAPL/28681/2024 BLAPL/9703/2024	LANDU @ GANESH KUMAR KHANDAI VS STATE OF ODISHA	BINI MISHRA VS	BOLAGARH P.S. /129 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000054/2024
32	D-BLAPL/27534/2024 BLAPL/9704/2024	SUSIL KUMBHAR VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BALLIGUDA /201 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000165/2024
33	D-BLAPL/28679/2024 BLAPL/9705/2024	ASHIS MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	PODIA PS /96 /2024 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000461/2024
34	D-BLAPL/28352/2024 BLAPL/9706/2024	KIRTI PRAKASH DASH VS	JASHOBANTA DASH VS	CHANDANPUR /212 /2024 NYAYADHIKARI,PURI(Puri)

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35	D-BLAPL/27843/2024 BLAPL/9707/2024	STATE OF ODISHA GOBINDA NAG @ PRITAM NAG VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	GR/0000555/2024 DHANUPALI /508 /2020 1ST ADDL SESSIONS JUDGE, SAMBALPUR ST/0000003/2022
36	D-BLAPL/28148/2024 BLAPL/9708/2024	BABU @ SAGAR RANJAN PATI @ SAGAR JENA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	INFOCITY PS /331 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001289/2024
37	D-BLAPL/28070/2024 BLAPL/9709/2024	ABHISEK SATPATHY @ RAJA SATPATHY VS STATE OF ODISHA	SATYA JEET ROUT VS	KUJANGA /419 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000938/2024
38	D-BLAPL/28075/2024 BLAPL/9710/2024	SK. SALIM VS STATE OF ODISHA	SATYA JEET ROUT VS	AUL /544 /2024 J.M.F.C.,AUL(Kendrapara) GR/0000841/2024
39	D-BLAPL/28487/2024 BLAPL/9711/2024	KESHABA KHADA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /67 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000095/2022
40	D-BLAPL/28110/2024 BLAPL/9712/2024	FRANCIS EVEREST PEREIRA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000007/2023
41	D-BLAPL/28770/2024 BLAPL/9713/2024	ISWAR MAHARA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	CHAULIAGANJA /74 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000022/2024
42	D-BLAPL/28545/2024 BLAPL/9714/2024	LAXMAN MALICK @ JILU @ SILU @ DIPU @ DEEPAK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	PIPLI /29 /2020 2ND A.D.J.,PURI(Puri) ST/0000027/2022
43	D-BLAPL/28508/2024 BLAPL/9715/2024	MADHABA MOHAPATRA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /583 /2024 DISTRICT & SESSIONS JUDGE,BHUBANESWAR TR/0000467/2024
44	D-BLAPL/28488/2024 BLAPL/9716/2024	PRAKASH BIRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /88 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000084/2024
45	D-BLAPL/28509/2024 BLAPL/9717/2024	ABHISEK BARIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	SECTOR-15 /75 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0001681/2024

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46	D-BLAPL/28483/2024 BLAPL/9718/2024	SANJAYA BEBIRIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /88 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/000084/2024
47	D-BLAPL/28491/2024 BLAPL/9719/2024	SUDARSANA BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /672 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/001074/2024
48	D-BLAPL/28515/2024 BLAPL/9720/2024	PATITA NAIK @ MINJA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TIGIRIA /226 /2023 ADDL.SESIONS JUDGE,ATHAGARH(CUTTACK) ST/000091/2024
49	D-BLAPL/28492/2024 BLAPL/9721/2024	BALIA NAIK @ BALARAM VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /672 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/001074/2024
50	D-BLAPL/28481/2024 BLAPL/9722/2024	SARAT CHANDRA PARICHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /88 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/000084/2024
51	D-BLAPL/28516/2024 BLAPL/9723/2024	ROHAN JENA VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /332 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(RAYAGADA) GR/0000895/2024
52	D-BLAPL/28477/2024 BLAPL/9724/2024	RATNA KESHARI NAYAK @ TULU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MAHILA P.S. BUXIBAZAR /71 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000286/2024
53	D-BLAPL/28497/2024 BLAPL/9725/2024	RANJAN GADANGA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /135 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000155/2023
54	D-BLAPL/28242/2024 BLAPL/9726/2024	SIMANTA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SORO /363 /2021 AD-HOC A.D.J.(FTSC),BALASORE(Balesore) Spl/0000241/2023
55	D-BLAPL/28498/2024 BLAPL/9727/2024	SUBASH MUDULI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /141 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000077/2024
56	D-BLAPL/28461/2024 BLAPL/9728/2024	PASA @ PRASAN @ PRASANTA DAS VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	TANGI /175 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000893/2024
57	D-BLAPL/28321/2024	PAPU @ MUKTIKANTA SETHI	PRAMOD KUMAR JENA	Bamapada (Industrial Area) /128 /2024

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	BLAPL/9729/2024	VS STATE OF ODISHA	VS	J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000548/2024
58	D-BLAPL/27662/2024 BLAPL/9730/2024	MARKANDA KANHAR VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /307 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000115/2023
59	D-BLAPL/28520/2024 BLAPL/9731/2024	AMAR DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 3RD ADDL. DISTRICT JUDGE,CUTTACK 2(A)CC/0000114/2023
60	D-BLAPL/28621/2024 BLAPL/9732/2024	BIPLAV BISWAS @ BIPLAB VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	UMERKOTE /7 /2021 ADJ,UMERKOTE(Nabarangapur) CT/0000020/2021
61	D-BLAPL/28415/2024 BLAPL/9733/2024	DIPTI RANJAN JENA @ GUNA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SATYABADI /225 /2022 ADHOC ADDL. DISTRICT AND SESSION TR/0000254/2023
62	D-BLAPL/28086/2024 BLAPL/9734/2024	KHAMSING @ POTI ROUT VS STATE OF ODISHA	GOKULANANDA SAHU VS	SINAPALI /236 /2024 J.M.F.C.,SINAPALI(Nuapada) CT/0000234/2024
63	D-BLAPL/28722/2024 BLAPL/9735/2024	DASMAT@DASHMANTA JANI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2020
64	D-BLAPL/28325/2024 BLAPL/9736/2024	NARAYAN JANI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2020
65	D-BLAPL/28454/2024 BLAPL/9737/2024	SARAT NAIK @SHARAT NAIK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	FATEGARH /142 /2018 A.D.J.,NAYAGARH(Nayagarh) ST/0000027/2018
66	D-BLAPL/28326/2024 BLAPL/9738/2024	JAYADEB JANI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2020
67	D-BLAPL/28449/2024 BLAPL/9739/2024	B. NARAYAN RAO VS STATE OF ODISHA	MANORANJAN MUDULI VS	CAPITAL P.S. /207 /2023 A.D.J.,BHUBANESWAR(Khordha) CT/0000214/2023
68	D-BLAPL/28182/2024 BLAPL/9740/2024	DEEPAK PATIL VS	RAJIB LOCHAN PATTNAIK VS	MOTU /91 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang

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69	D-BLAPL/28522/2024 BLAPL/9741/2024	STATE OF ODISHA SUSHANTA NAG VS STATE OF ODISHA	DIPTIREKHA NANDA VS	Spl/0000106/2024 BARGARH /319 /2023 DIST.AND SESSIONS JUDGE,BARGARH
70	D-BLAPL/28526/2024 BLAPL/9742/2024	SANDEEP SINGH BAGHEL VS STATE OF ODISHA	SWAGATIKA SAHOO VS	Spl/0000047/2023 //0 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
71	D-CMAPL/40678/2024 CMAPL/316/2024	M/S. A.J. STORE, KESINGA, KALAHANDI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	2(A)CC/0000028/2024 // ()
72	D-CMAPL/40965/2024 CMAPL/317/2024	SHYAM DEHURY VS KUMARA SETHY	ADV. VS	// () //
73	D-CMAPL/40014/2024 CMAPL/318/2024	PUSPALATA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
74	D-CMP/39809/2024 CMP/1073/2024	RUKDHAR GAHIR VS BIGHNARAJ NAIK @ GOUD	A.ROUTRAY VS	// ADDL.DISTRICT JUDGE,DHARAMGARH
75	D-CONTC/40478/2024 CONTC/6942/2024	SANTOSH KUMAR DHAL VS DHARANIDHAR NANDA, OAS	ADV. VS	// () //
76	D-CONTC/36059/2024 CONTC/6943/2024	NITYANANDA SENAPATI VS HEMANTA KUMAR NAYAK, TAHASILDAR, NUAGAON	ADV. VS	// () //
77	D-CONTC/37530/2024 CONTC/6944/2024	SATYA BHAMA MAHALA VS ASWATHY S., IAS	ADV. VS	// () //
78	D-CONTC/38290/2024 CONTC/6945/2024	MANORANJAN MOHANTY VS ARAVIND AGRAWAL, IAS	MANOJ KUMAR MOHANTY VS	// () //
79	D-CONTC/38292/2024 CONTC/6946/2024	DR.SANJIB KUMAR JENAMANI VS ARAVIND AGRAWAL, IAS	MANOJ KUMAR MOHANTY VS	// () //

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80	D-CONTC/39869/2024 CONTC/6947/2024	SUDHA K. K. VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
81	D-CONTC/40158/2024 CONTC/6948/2024	SABITA KUANER VS SURENDRA KUMAR PANDA, ADDL SECY., HEALTH AND FAMILY WELFARE DEPT.	ADV. VS	// 0 //
82	D-CONTC/40432/2024 CONTC/6949/2024	ABHIRAM PATTNAIK VS PURNA CHANDRA MOHAPATRA, ENGINEER IN CHIEF (CIVIL) ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
83	D-CONTC/40496/2024 CONTC/6950/2024	SERIMUNDAPURAM RAMULAMMA VS ASWATHY S., IAS	ADV. VS	// 0 //
84	D-CONTC/40500/2024 CONTC/6951/2024	ALEKHA CHARAN SETHY VS ASWATHY S., IAS	ADV. VS	// 0 //
85	D-CONTC/40506/2024 CONTC/6952/2024	CHANDRA DHWAJA MEHER VS ASWATHY S., IAS	ADV. VS	// 0 //
86	D-CONTC/38002/2024 CONTC/6953/2024	DAMODAR BEURA VS ARAVINDA AGRAWAL, IAS	ADV. VS	// 0 //
87	D-CONTC/39661/2024 CONTC/6954/2024	SUPRIYA KAR VS ASWATHY S., IAS	PRONOY MOHANTY VS	// 0 //
88	D-CONTC/39733/2024 CONTC/6955/2024	DIBYA RANJAN MAHAKUD VS MANORANJAN MALLICK, DIRECTOR ELEMENTARY EDU.	RANJIT SAMAL VS	// 0 //
89	D-CONTC/39843/2024 CONTC/6956/2024	SEBATI KAR VS SECRETARY, DEPARTMENT OF SCHOOL AND MASS EDUCATION	ADV. VS	// 0 //
90	D-CONTC/40013/2024 CONTC/6957/2024	SUKANTA KUMAR PARIDA VS USHA PADHEE, P.SECY, HOUSING AND U.D DEPT.	ADV VS	// 0 //
91	D-CRLA/25796/2024	BHARAT KUMAR NAIK	SANDEEP RAJ PANDA	//0

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	CRLA/937/2024	VS STATE OF ODISHA	VS	J.M.F.C.,KEONJHAR(Kendujhar) ICC/0000121/2018
92	D-CRLA/28018/2024 CRLA/938/2024	CHUNDA ORAM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /145 /2016 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000070/2016
93	D-CRLA/28459/2024 CRLA/939/2024	AJU MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MADHUPATNA /219 /2021 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack Spl/0000122/2021
94	D-CRLA/28104/2024 CRLA/940/2024	JAYANTI SAHU VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BERHAMPUR /55 /2013 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000184/2013
95	D-CRLA/28740/2024 CRLA/941/2024	BIBHUDATTA SHARMA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /140 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000051/2022
96	D-CRLA/27604/2024 CRLA/942/2024	PINTU SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BAISINGA /185 /2018 AD HOC ADDL.SESIONS JUDGE (FTSC) ST/0000030/2019
97	D-CRLA/28869/2024 CRLA/943/2024	JASINTA TIRKEY VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /68 /2016 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000012/2018
98	D-CRLA/29104/2024 CRLA/944/2024	PRASANTA KUMAR DAS VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PARHI VS	BALASORE VIGILANCE /32 /2011 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000038/2013
99	D-CRLA/28995/2024 CRLA/945/2024	SUBASH CHANDRA MISHRA VS STATE OF ODISHA(VIG.)	KOUSIK ANANDA GURU VS	BHUBANESWAR VIGILANCE /35 /2004 SPECIAL JUDGE,BHUBANESWAR(Khor Confiscation Case/0000003/2015
100	D-CRLA/28061/2024 CRLA/946/2024	JAGABANDHU NAIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /287 /2021 DISTRICT & SESIONS JUDGE,BARIPAD. ST/0000055/2022
101	D-CRLA/28303/2024 CRLA/947/2024	BAPI@HARISH CHANDRA SINGH VS STATE OF ODISHA	S.S.MOHAPATRA VS	BERHAMPUR /55 /2013 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000184/2013
102	D-CRLLP/27228/2024 CRLLP/45/2024	SHIBA SANKAR JENA VS	RAMA CHANDRA JENA VS	SINGLA /119 /2017 SPL.JUDGE,BALASORE(Baleshwar)

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103	D-CRLMA/28696/2024 CRLMA/169/2024	STATE OF ODISHA INDRAJIT DE VS REPUBLIC OF INDIA(CBI)	RAJESWAR HOTA VS	Spl/0000218/2017 / /0 SPL.CJM (CBI),BHUBANESWAR(Khordha) CRMC/0000909/2024
104	D-CRLMC/27993/2024 CRLMC/3663/2024	SANTOSH KUMAR DHIR VS STATE OF ODISHA(VIG.)	SANJAY KUMAR PATTANAİK VS	BALASORE VIGILANCE /42 /2019 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000009/2019
105	D-CRLMC/28052/2024 CRLMC/3664/2024	SAMARESH MANDAL VS SADIKH EA HAMEED	BISWARANJAN DALAI VS	/ /0 J.M.F.C.,KUJANG(Jagatsinghapur) ICC/0000030/2021
106	D-CRLMC/28059/2024 CRLMC/3665/2024	BEGA DEHURY@BEGA SAMAL VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	TANGI /197 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001099/2023
107	D-CRLMC/28208/2024 CRLMC/3666/2024	MAHADEV KACHIM VS STATE OF ODISHA	SANAT KUMAR MISHRA VS	TENTULIKHUNTI /51 /2022 S.D.J.M. CIVIL JUDGE (JD),NAWARANG CT/0000049/2024
108	D-CRLMC/27285/2024 CRLMC/3667/2024	BIJAYA KUMAR BISWAL VS STATE OF ODISHA	RAJKUMAR SUTAR VS	PATTAMUNDAI /668 /2022 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000668/2022
109	D-CRLMC/28263/2024 CRLMC/3668/2024	LITA @ SARBESWAR PARIDA VS STATE OF ODISHA	JAYADEB BEHERA VS	RANPUR /181 /2016 ASSISTANT SESSION JUDGE,RANPUR(N) ST/0000003/2023
110	D-CRLMC/27495/2024 CRLMC/3669/2024	SRIMUKHA MOHAPATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /313 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000610/2024
111	D-CRLMC/28388/2024 CRLMC/3670/2024	BULU @ SANTOSH MOHARANA VS STATE OF ODISHA	DILLIP KUMAR MOHARANA VS	KHANDAGIRI P.S. /395 /2006 2ND ADJ CUM SPL JUDGE,BHUBANESWAR ST/0000002/2007
112	D-CRLMC/27685/2024 CRLMC/3671/2024	RATNAKAR DIHUDI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /117 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000497/2023
113	D-CRLMC/28394/2024 CRLMC/3672/2024	ABINASH MOHAPATRA VS STATE OF ODISHA	RABINARAYAN MISHRA VS	UDITNAGAR /31 /2019 S.D.J.M.,PANPOSH(Sundargarh) GR/0000139/2019

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114	D-CRLMC/28413/2024 CRLMC/3673/2024	ANIL KUMAR SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	DELANGA /295 /2024 J.M.F.C.,PIPILI(Puri) GR/0000610/2024
115	D-CRLMC/27885/2024 CRLMC/3674/2024	BINAY BARIK@BINAYA VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKA /79 /2010 SPECIAL JUDGE,KENDRAPARA(Kendrapara) ST/0000217/2011
116	D-CRLMC/28462/2024 CRLMC/3675/2024	SAROJ SAMAL VS STATE OF ODISHA	APARES BHOI VS	AUL /468 /2023 J.M.F.C,AUL(Kendrapara) ICC/0000012/2024
117	D-CRLMC/28716/2024 CRLMC/3676/2024	SWAYAMBAR MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BODEN /164 /2018 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000062/2018
118	D-CRLMC/27571/2024 CRLMC/3677/2024	BABULAL SATNAMI VS STATE OF ODISHA	SATYA SHIVA DASH VS	UMERKOTE /147 /2015 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000446/2015
119	D-CRLMC/28953/2024 CRLMC/3678/2024	M.D SULTAN HAQUE VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	CHANDAPUR /79 /2023 J.M.F.C.,RANPUR(Nayagarh) GR/0000184/2023
120	D-CRLMC/28712/2024 CRLMC/3679/2024	SUBAM @SUBARNA KESHARI CHAND VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /119 /2020 JMFC, GONDIA(Dhenkanal) GR/0000330/2020
121	D-CRLMC/28475/2024 CRLMC/3680/2024	RAKESH ROUTRAY VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	LALBAG /275 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001335/2021
122	D-CRLMC/28525/2024 CRLMC/3681/2024	NIRANJAN PRADHAN @ NILU PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	BARANGA /397 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001189/2023
123	D-CRLMC/29085/2024 CRLMC/3682/2024	PROF. (DR.) TRUPTI REKHA SWAIN VS STATE OF ODISHA(VIG.)	PRATEIK PARIJA VS	CUTTACK VIGILANCE /18 /2017 SPECIAL COURT,CUTTACK(Cuttack) GR/0000062/2017
124	D-CRLMC/27626/2024 CRLMC/3683/2024	LOPAMUDRA SARANGI VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	MAHILA P.S. BUXIBAZAR /15 /2020 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000200/2020
125	D-CRLMC/27941/2024	KAMPA NAHAK	SANJIB KUMAR BHANJADEO	POLASARA PS /343 /2022

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	CRLMC/3684/2024	VS STATE OF ODISHA	VS	ADJ,KODALA(Ganjam) ST/0000098/2023
126	D-CRLMP/27551/2024 CRLMP/1317/2024	LAXMIPRIYA MALLICK VS STATE OF ODISHA	BINDUSAR SUBUDHI VS	CHARICHHAKA /103 /2024 () //
127	D-CRLMP/27061/2024 CRLMP/1318/2024	AJAYA KUMAR SAMAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DHARMASALA /547 /2024 () //
128	D-CRLMP/27068/2024 CRLMP/1319/2024	GIRIDURGA HOMES TRUST, BBSR VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ /0 () //
129	D-CRLMP/27259/2024 CRLMP/1320/2024	GOBINDA@GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //
130	D-CRLREV/27684/2024 CRLREV/530/2024	SUMANTA NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ODAGAON /158 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000202/2022
131	D-CRLREV/28854/2024 CRLREV/531/2024	ANUPRASH MOHANTY VS SANDEEP SINGH BHATIA	PRIYA RANJAN SINGH VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken ICC/0000101/2018
132	D-CRLREV/28495/2024 CRLREV/532/2024	MOHAMAD CHAWANNI @ MOHAMMAD CHAWANU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL TOWN /922 /2020 DISTRICT AND SESSIONS JUDGE,ANGU CRA/0000003/2024
133	D-CRLREV/27642/2024 CRLREV/533/2024	SITAKANTA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NARASINGHPUR /27 /2021 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000128/2023
134	D-CRLREV/28887/2024 CRLREV/534/2024	JAGANNATH PANIGRAHI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	BAIDYANATHPUR /144 /2024 2ND A.D.J.,BERHAMPUR(Ganjam) GR/0000015/2024
135	D-CRLREV/21477/2024 CRLREV/535/2024	KUNA PATRA@SUSHANTA KUMAR PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /34 /2003 C.J.M.,NAWAPARA(Nuapada) ST/0000120/2023
136	D-CRLREV/28930/2024 CRLREV/536/2024	SEESHIL KUMAR KAR VS	PRADEEP KUMAR KUNDU VS	/ /0 1ST ADJ,CUTTACK(Cuttack)

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137	D-CRLREV/27079/2024 CRLREV/537/2024	SAGARIKA TRIPATHY NITHONIEL NAYAK VS MIMANSA SINHA	RAMDAS ACHARY VS	CRA/0000032/2023 //0 1ST ADJ,CUTTACK(Cuttack) CRA/0000026/2024
138	D-CRLREV/26082/2024 CRLREV/538/2024	SUKANTA KUMAR ROUT@SUKANT KUMAR ROUT VS SWARNALATA BHOL	GYANALOKA MOHANTY VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagatsi) CRA/0000013/2023
139	D-FAO/40541/2024 FAO/451/2024	SHRI DURGA CHARAN MURUDI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000191/2022
140	D-FAO/36448/2024 FAO/452/2024	PALLI PUSPA PARIJA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000069/2021
141	D-JCRLA/29133/2024 JCRLA/154/2024	KONA@KUANR @ KARUNA HANSDA VS STATE OF ODISHA	ADV VS	KHUNTA /26 /2021 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000132/2021
142	D-JCRLA/29135/2024 JCRLA/155/2024	KALU CHARAN SAHU@KALU SAHU VS STATE OF ODISHA	ADV VS	KABISURYANAGAR /166 /2011 ADJ,KODALA(Ganjam) ST/0000011/2020
143	D-JCRLA/29136/2024 JCRLA/156/2024	NETRANANDA BAGAR VS STATE OF ODISHA	ADV VS	RENGALI /77 /2012 DISTRICT AND SESSIONS JUDGE,JHARSUGUDA ST/0000005/2013
144	D-JCRLA/29140/2024 JCRLA/157/2024	NINZA KHILAR VS STATE OF ODISHA	ADV VS	SUKINDA /32 /2021 ADDL DIST AND SESSIONS JUDGE,JAJPUR ST/0000028/2022
145	D-JCRLA/29141/2024 JCRLA/158/2024	UMA SETHY VS STATE OF ODISHA	ADV VS	NAYAKOT /27 /2017 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapada) Spl/0000060/2017
146	D-JCRLA/29144/2024 JCRLA/159/2024	BALYA NAHAK VS STATE OF ODISHA	ADV VS	KABISURYANAGAR /72 /2018 ADJ,KODALA(Ganjam) ST/0000098/2020
147	D-JCRLA/29146/2024 JCRLA/160/2024	KARNA BINDHANI VS STATE OF ODISHA	ADV VS	PHIRINGIA /91 /2023 DISTRICT & SESSIONS JUDGE ,PHULBANSI ST/0000073/2023

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148	D-LAA/35701/2024 LAA/34/2024	SIMANCHAL NIAL VS THE SPECIAL LAND ACQUISITION ZONE OFFICER, NUAPADA	SUSHANTA KUMAR JOSHI VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada) LAR/0000014/2022
149	D-MACA/36573/2024 MACA/967/2024	THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD., VS DHANDEI MAJHI	BBSRAM ALI KHAN VS	// III MACT,DHARAMGARH(Kalahandi) Mac/0000043/2022
150	D-MACA/36578/2024 MACA/968/2024	THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD., VS JAYANTI MAJHI	BBSRAM ALI KHAN VS	// III MACT,DHARAMGARH(Kalahandi) Mac/0000040/2022
151	D-MACA/36581/2024 MACA/969/2024	THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD., VS SUBHADRA MAJHI	BBSRAM ALI KHAN VS	// III MACT,DHARAMGARH(Kalahandi) Mac/0000037/2022
152	D-MACA/40407/2024 MACA/970/2024	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., SUNDERGARH VS KAJOL BISOI	BIJOY DASMOHAPATRA VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000126/2022
153	D-MACA/36550/2024 MACA/971/2024	BRANCH MANAGER(OFFICER IN CHARGE) RELIANCE GENERAL INSURANCE, VS SANDHYA RANI SAMANTA	BBSR SUBRAT SATPATHY VS	// 6TH M.A.C.T, BERHAMPUR(Ganjam) Mac/0000167/2013
154	D-MACA/37641/2024 MACA/972/2024	NATIONAL INSURANCE COMPANY LTD.,CUTTACK VS SHEFALI PATRA	SABITA RANJAN PATTNAIK VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000004/2023
155	D-MACA/36582/2024 MACA/973/2024	M/S. ORIENTAL INSURANCE CO. LTD., CUTTACK VS KANAKALATA SWAIN	AMIT KUMAR NATH VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0001109/2018
156	D-MACA/37396/2024 MACA/974/2024	SASMITA BISWAL @ JENA VS BAISNABA PANI	DEBASISH PATNAIK VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000203/2018
157	D-MACA/40665/2024 MACA/975/2024	ANJALI PRUSTY VS MANAGER, M/S. EXPRESS ROADWAYS PVT.LTD.,MAHARAISTRA	KAPILA CHARAN NAYAK VS	// 1st MACT, KENDRAPARA(Kendrapara) Mac/0000011/2019
158	D-MACA/40671/2024 MACA/976/2024	ANJALI PRUSTY VS MAGAGER,M/S.EXPRESS ROADWAYS PVT.LTD.MAHARAISTRA	KAPILA CHARAN NAYAK VS	// 1st MACT, KENDRAPARA(Kendrapara) Mac/0000012/2019
159	D-MACA/40673/2024	ANJALI PRUSTY	KAPILA CHARAN NAYAK	//

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	MACA/977/2024	VS	VS	1st MACT, KENDRAPARA(Kendrapara)
160	D-MACA/40127/2024 MACA/978/2024	MANAGER, M/S EXPRESS ROADWAYS PVT. LTD.MAHARASTRA M/S NEW INDIA ASSURANCE CO.LTD., CUTTACK	PRAMOD KUMAR TRIPATHY	Mac/0000013/2019
		VS	VS	//
161	D-MACA/40614/2024 MACA/979/2024	SATYA RANJAN SAHOO D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK	PRASANTA KUMAR MAHALI	3rd M.A.C.T., CUTTACK(Cuttack)
		VS	VS	Mac/0001362/2018
		BHANUMATI SETHY		//
162	D-MACA/39102/2024 MACA/980/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.,KHURDA	PRASANTA KUMAR MAHALI	4TH M.A.C.T. KEONJHAR(Kendujhar)
		VS	VS	Mac/0000038/2015
		CHARULATA MUDULI		//
163	D-MACA/40999/2024 MACA/981/2024	TARENI BEWA@JENA	PRADEEP KUMAR MISHRA	IST MACT, BHADRAK(Bhadrak)
		VS	VS	Mac/0000142/2022
		GADADHAR MOHAPATRA		//
164	D-MACA/40083/2024 MACA/982/2024	DIVISIONAL MANAGER ORIENTAL INSURANCE CO.LTD., KHURDA	PRASANTA KUMAR MAHALI	7TH M.A.C.T.,BHUBANESWAR(Khordha)
		VS	VS	Mac/0000302/2019
		ANANDA SAHU		//
165	D-MACA/41010/2024 MACA/983/2024	MD. ALARAKHA	PRADEEP KUMAR MISHRA	IST MACT, JAGATSINGHPUR(Jagatsingha)
		VS	VS	Mac/0000018/2021
		MADAN MOHAN SWAIN		//
166	D-MACA/41013/2024 MACA/984/2024	BENUDHAR NAYAK	PRADEEP KUMAR MISHRA	III M.A.C.T.,BHUBANESWAR(Khordha)
		VS	VS	Mac/0000213/2011
		SURESH KUMAR SAHOO		//
167	D-MACA/40133/2024 MACA/985/2024	DURGA PRASAD MOHANTY	JEEVANJYOTI MOHANTY	III M.A.C.T.,BHUBANESWAR(Khordha)
		VS	VS	Mac/0000283/2016
		PRAMILA SENAPATI		//
168	D-MATA/40166/2024 MATA/346/2024	SNIGDHA MAHARANA	DEBASIS PANIGRAHI	III M.A.C.T.,BHUBANESWAR(Khordha)
		VS	VS	Mac/0000112/2018
		DIPTI RANJAN OJHA		//
169	D-MSA/40795/2024 MSA/36/2024	M/S VASUNDHARA LAND AND DEVELOPERS PVT. LTD.CUTTACK	PRADIPTA VARMA	JUDGE FAMILY COURT, KEONJHAR(Keonjhar)
		VS	VS	CP/0000034/2021
		ODISHA REAL ESTATE APPELLATE TRIBUNAL (OREAT), BHUBANESWAR,		//
170	D-MSA/40945/2024 MSA/37/2024	VIPUL LTD.,NEW DELHI	SATYA SMRUTI MOHANTY	//
		VS	VS	ODISHA REAL ESTATE APPELLATE TR

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171	D-OTAPL/40840/2024 OTAPL/42/2024	BIMALENDU PRADHAN COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSR VS M/S. GLOBAL ASSOCIATES, KOLKATA.	TUSHAR KANTI SATAPATHY, SR, S.C.(GST, C.T AND CUSTOM) VS	OREAT/0000056/2022 (//
172	D-OTAPL/40868/2024 OTAPL/43/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSR VS KUNAL AGARWAL	TUSHAR KANTI SATAPATHY, SR, S.C.(GST, C.T AND CUSTOM) VS	(//
173	D-RPFAM/36726/2024 RPFAM/271/2024	BIDYADHAR BEHERA VS HARIPRIYA BEHERA	ANJAN KUMAR BISWAL VS	// JUDGE FAMILY COURT, BARIPADA(Ma CMC/0000042/2015
174	D-RPFAM/36399/2024 RPFAM/272/2024	MANAS KUMAR JENA VS SANGITA JENA	SARATHI JYOTI MOHANTY VS	// JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000165/2022
175	D-RPFAM/40538/2024 RPFAM/273/2024	BINODA PATRA VS GAYATRI PATRA	BRUNDABAN ROUT VS	// JUDGE,FAMILY COURT,PHULBANI(Kar Crp/0000001/2024
176	D-RSA/40533/2024 RSA/343/2024	DANGRA PRADHAN VS RAMA PRADHAN	PRASANTA KUMAR SATAPATHY VS	// ADDL. SESSION JUDGE,BALLIGUDA(Ka RFA/0000011/2023
177	D-RSA/37431/2024 RSA/344/2024	HARIHARA PANDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000119/2022
178	D-RVWPET/38090/2024 RVWPET/227/2024	DHARITREE PATEL VS M/S. NEW INDIA ASSURANCE CO.LTD.,BOLANGIR	SANJEEV UDGATA VS	// (//
179	D-RVWPET/38457/2024 RVWPET/228/2024	PARADEEP TRUCK OWNERS ASSOCIATION , JAGATSINGHPUR VS ADDL. DISTRICT MAGISTRATE CUM ADDITIONAL REGISTRAR OF SOCIETIES, JAGATSINGHPUR	ADV. VS	// (//
180	D-RVWPET/40893/2024 RVWPET/229/2024	STATE OF ODISHA VS PANDABA KUMAR SAHOO	DEBASIS NAYAK, A.G.A. VS	// (//
181	D-STREV/40152/2024 STREV/37/2024	M/S. DEEPAK FURNITURE, BBSR VS STATE OF ODISHA	CHITTARANAJAN DAS VS	// (//

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182	D-TRP(C)/38879/2024 TRP(C)/295/2024	KRUSHNA PRASAD DAS VS STATE OF ODISHA	NIRANJAN RAUT VS	// S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000892/2023
183	D-TRP(C)/41185/2024 TRP(C)/296/2024	DIPTI PRIYADARSINI PANDA VS GOURI SHANKAR MISHRA	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000808/2022
184	D-TRP(C)/40873/2024 TRP(C)/297/2024	DIBYADARSINI RAY VS SATYA RANJAN MOHAPATRA	NIRANJAN PRASAD PATRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000286/2024
185	D-WA/40590/2024 WA/2592/2024	STATE OF ODISHA VS SUNITA PATRA	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
186	D-WA/40589/2024 WA/2593/2024	STATE OF ODISHA VS BAILOCHAN ROUT	AJAYA KUMAR NANDA,A.G.A VS	// 0 //
187	D-WA/40593/2024 WA/2594/2024	ODISHA STAFF SELECTION COMMISSION,BHUBANESWAR VS JAGADISH RANA	SANJIB SWAIN,S.C VS	// 0 //
188	D-WA/40595/2024 WA/2595/2024	STATE OF ODISHA VS KHETRABASI SINGHDEO	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
189	D-WA/40748/2024 WA/2596/2024	STATE OF ODISHA VS DURGA MOHAN DAS	ARNAV BEHERA, A.G.A. VS	// 0 //
190	D-WA/40749/2024 WA/2597/2024	STATE OF ODISHA VS PRADIP KUMAR NAYAK	PURNA CHANDRA DAS, A.S.C. VS	// 0 //
191	D-WA/40750/2024 WA/2598/2024	STATE OF ODISHA VS ACHUTANANDA BEHERA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
192	D-WP(C)/38031/2024 WP(C)/23894/2024	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
193	D-WP(C)/38100/2024	KEDAR NATH MOHARANA	AJAYA KUMAR MOHARANA	//

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	WP(C)/23895/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/39489/2024 WP(C)/23896/2024	SURAJ KUMAR BHOI VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
195	D-WP(C)/37599/2024 WP(C)/23897/2024	JYOTIRMAY ACHARYA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
196	D-WP(C)/39491/2024 WP(C)/23898/2024	SHIBA PRASAD PALEI VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	MADAN MOHAN DAS VS	// 0 //
197	D-WP(C)/39546/2024 WP(C)/23899/2024	HARIHAR PANI VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
198	D-WP(C)/39550/2024 WP(C)/23900/2024	HARIHAR PANI VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
199	D-WP(C)/40580/2024 WP(C)/23901/2024	STATE OF ODISHA VS BALARAM NAYAK	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
200	D-WP(C)/39581/2024 WP(C)/23902/2024	PRASANA KUMAR POLAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
201	D-WP(C)/40582/2024 WP(C)/23903/2024	STATE OF ODISHA VS ANIL KUMAR BALA	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
202	D-WP(C)/40587/2024 WP(C)/23904/2024	STATE OF ODISHA VS GUPTESWAR RAO DORA	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
203	D-WP(C)/40684/2024 WP(C)/23905/2024	MURALI NAYAK VS COLLECTOR, GANJAM	PRASANTA KUMAR NANDA VS	// 0 //
204	D-WP(C)/39584/2024 WP(C)/23906/2024	MIHIRA KUMAR MISHRA VS	HRUDANANDA MOHAPATRA VS	// 0

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205	D-WP(C)/39618/2024 WP(C)/23907/2024	STATE OF ODISHA PADMALOCHAN SAHOO VS	TUSAR KANTA MAHANTA VS	// // ()
206	D-WP(C)/40197/2024 WP(C)/23908/2024	STATE OF ODISHA B. RAJU PATRA VS	SIDHESWAR MALLIK VS	// // ()
207	D-WP(C)/40941/2024 WP(C)/23909/2024	STATE OF ODISHA AROBINDA BISWAL VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
208	D-WP(C)/41081/2024 WP(C)/23910/2024	STATE OF ODISHA DAMAYANTI KHUNTIA VS	PRANAB RANJAN CHHATOI VS	// // ()
209	D-WP(C)/41096/2024 WP(C)/23911/2024	STATE OF ODISHA GAJENDRA PRASAD SAHU VS	BIBEKANANDA BHUYAN VS	// // ()
210	D-WP(C)/40480/2024 WP(C)/23912/2024	STATE OF ODISHA GOURANGA CHANDRA DAS VS	SUKANTA KUMAR NAYAK, K.JENA, S.S.K.NAYAK, A.MALLICK, S.BEHERA SRINIBAS PARIJA VS	// // ()
211	D-WP(C)/40125/2024 WP(C)/23913/2024	STATE OF ODISHA PRATIMA BHOI VS	KUNAL KUMAR SWAIN VS	// // ()
212	D-WP(C)/40032/2024 WP(C)/23914/2024	STATE OF ODISHA PRATAP KUMAR DASH VS	PRAVAT KUMAR PANDA VS	// // ()
213	D-WP(C)/40089/2024 WP(C)/23915/2024	STATE OF ODISHA NIHAR RANJAN MANDHATA VS	KUMAR PRAJWAL VS	// // ()
214	D-WP(C)/40224/2024 WP(C)/23916/2024	MANAGING DIRECTOR, ODISHA CONSTRUCTION CORPORATION LTD., KHURDA GITANJALI MOHANTY VS	AMBIKA PRASAD RAY VS	// // ()
215	D-WP(C)/40594/2024 WP(C)/23917/2024	STATE OF ODISHA BIMALI SAHU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // () //

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216	D-WP(C)/39832/2024 WP(C)/23918/2024	BADRI NARAYAN BARIK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
217	D-WP(C)/40918/2024 WP(C)/23919/2024	M/S SWASTIK STEVEDORES PVT LTD VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE,CUTTACK	KAJAL SAHOO VS	// 0 //
218	D-WP(C)/41071/2024 WP(C)/23920/2024	B.KRISHNA RAO VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
219	D-WP(C)/39834/2024 WP(C)/23921/2024	KUSUM DEHURY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
220	D-WP(C)/37672/2024 WP(C)/23922/2024	SANJAYA PATTNAIK VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
221	D-WP(C)/40335/2024 WP(C)/23923/2024	EXECUTIVE ENGINEER (ELECT.), TPWODL, RAJGANGPUR VS M/S.BAJRANGBALI RE-ROLLER PVT. LTD.SUNDERGARH	PRASANTA KUMAR TRIPATHY VS	// 0 //
222	D-WP(C)/36449/2024 WP(C)/23924/2024	PADALA MEENAKSHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
223	D-WP(C)/38849/2024 WP(C)/23925/2024	BIKRAM BARIKA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
224	D-WP(C)/39934/2024 WP(C)/23926/2024	KUNU KHADIA @ SIRENG VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
225	D-WP(C)/40318/2024 WP(C)/23927/2024	SUDIP KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
226	D-WP(C)/39511/2024 WP(C)/23928/2024	NIRANJAN DAS VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
227	D-WP(C)/39379/2024	BASANTA MANJARI PANDA	LALATENDU SAMAL	//

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	WP(C)/23929/2024	VS GOVT.OF ODISHA	VS	0 //
228	D-WP(C)/40036/2024 WP(C)/23930/2024	MURALIDHAR BISWAL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
229	D-WP(C)/40005/2024 WP(C)/23931/2024	AMOS NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
230	D-WP(C)/40604/2024 WP(C)/23932/2024	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
231	D-WP(C)/39882/2024 WP(C)/23933/2024	M/S. SAGAR TARANG RESORTS PVT. LTD., BBSR VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// 0 //
232	D-WP(C)/29334/2024 WP(C)/23934/2024	VARSHA MOTORS, JHARSUGUDA VS REMAN PRADHAN	RABINDRA NATH PRUSTY VS	// 0 //
233	D-WP(C)/40654/2024 WP(C)/23935/2024	KANHU CHARAN PRADHAN VS RESERVE BANK OF INDIA	SURYAKANTA DWIBEDI VS	// 0 //
234	D-WP(C)/40098/2024 WP(C)/23936/2024	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
235	D-WP(C)/40722/2024 WP(C)/23937/2024	GANANATH SAHU VS STATE OF ORISSA	PRATIK NAYAK VS	// 0 //
236	D-WP(C)/40110/2024 WP(C)/23938/2024	MITRA MOHAPATRA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
237	D-WP(C)/40126/2024 WP(C)/23939/2024	BANABIHARI NAIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
238	D-WP(C)/40074/2024 WP(C)/23940/2024	HAREKRUSHNA NAIK VS	SIDHESWAR MALLIK VS	// 0

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239	D-WP(C)/28738/2024 WP(C)/23941/2024	STATE OF ORISSA UDIT SEKHAR SAHU VS THE D.M. CUM COLLECTOR ANGUL CUM VICE CHAIRMAN, TAMDA	RAMESH CHANDRA BEHERA VS	// // 0 //
240	D-WP(C)/40085/2024 WP(C)/23942/2024	KAUSALYA BARIK VS THE INCOME TAX OFFICER, WARD KEONJHAR	BIJAY PANDA VS	// 0 //
241	D-WP(C)/40027/2024 WP(C)/23943/2024	PADAN @ PADMANAV JENA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
242	D-WP(C)/40380/2024 WP(C)/23944/2024	SUBE MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
243	D-WP(C)/40099/2024 WP(C)/23945/2024	ASHOK KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
244	D-WP(C)/40131/2024 WP(C)/23946/2024	P SUDARSHAN PATRO VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
245	D-WP(C)/40386/2024 WP(C)/23947/2024	STATE OF ODISHA STATE OF ODISHA VS NARASINGA PADHI	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
246	D-WP(C)/40109/2024 WP(C)/23948/2024	VIJAYALAXMI NAYAK VS STATE OF ODISHA	ARUN KUMAR ROUT VS	// 0 //
247	D-WP(C)/40142/2024 WP(C)/23949/2024	PADMANAVA JENA VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
248	D-WP(C)/40350/2024 WP(C)/23950/2024	KULAMANI NAYAK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
249	D-WP(C)/39831/2024 WP(C)/23951/2024	MANDAKINI TRIPATHY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //

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250	D-WP(C)/40353/2024 WP(C)/23952/2024	PRASANNA KUMAR DASH VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
251	D-WP(C)/40351/2024 WP(C)/23953/2024	HEMAKALYANI MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
252	D-WP(C)/40387/2024 WP(C)/23954/2024	STATE OF ODISHA VS PRASANTA KUMAR PANDA	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
253	D-WP(C)/40171/2024 WP(C)/23955/2024	RAKESH BADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
254	D-WP(C)/40559/2024 WP(C)/23956/2024	HEMANTA KUMAR BISWAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
255	D-WP(C)/40937/2024 WP(C)/23957/2024	BARUN KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
256	D-WP(C)/40563/2024 WP(C)/23958/2024	MAHENDRANATH PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
257	D-WP(C)/40389/2024 WP(C)/23959/2024	STATE OF ODISHA VS RAMA CHANDRA NEPAK	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
258	D-WP(C)/40181/2024 WP(C)/23960/2024	KUNTALA JOSHI VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
259	D-WP(C)/40692/2024 WP(C)/23961/2024	DILLIP KUMAR TRIPATHY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	ITISHREE TRIPATHY VS	// 0 //
260	D-WP(C)/40716/2024 WP(C)/23962/2024	MAHODADHI BUILDERS PVT. LTD., BBSR VS INSPECTOR GENERAL OF REGISTRATION, CUTTACK	DEBA KUMAR RATH VS	// 0 //
261	D-WP(C)/40397/2024	SUKANTI @ SUKANTY LENKA	MANMAYA KUMAR DASH	//

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	WP(C)/23963/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/40183/2024 WP(C)/23964/2024	NARENDRA PRASAD NAYAK VS THE UNION OF INDIA	AUROVINDA MOHANTY VS	// 0 //
263	D-WP(C)/41257/2024 WP(C)/23965/2024	M/S. CHARIDHAM COMPANY, GANJAM VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
264	D-WP(C)/40354/2024 WP(C)/23966/2024	SUSAMA KANDIA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
265	D-WP(C)/40972/2024 WP(C)/23967/2024	PRATAP KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
266	D-WP(C)/37676/2024 WP(C)/23968/2024	HARAPRIYA DEVI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
267	D-WP(C)/40973/2024 WP(C)/23969/2024	GITANJALI JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
268	D-WP(C)/40355/2024 WP(C)/23970/2024	MAHADEV MANDAL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
269	D-WP(C)/40974/2024 WP(C)/23971/2024	POUTASTYA BASTIA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
270	D-WP(C)/40383/2024 WP(C)/23972/2024	SUBHADRA SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
271	D-WP(C)/29613/2024 WP(C)/23973/2024	PINESH GOUDA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
272	D-WP(C)/40442/2024 WP(C)/23974/2024	RANJUMALI MOHARANA VS	BRAJA MOHAN SARANGI VS	// 0

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273	D-WP(C)/38414/2024 WP(C)/23975/2024	BRANCH MANAGER, STATE BANK OF INDIA, NAYAGARH HARI DAKUA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
274	D-WP(C)/40578/2024 WP(C)/23976/2024	STATE OF ODISHA VS PESKAR SINGH	SANGRAM KESARI JENA, A.G.A. VS	// () //
275	D-WP(C)/41347/2024 WP(C)/23977/2024	M/S. PLATRONICS ALLIED INDUSTRIES PVT.LTD, VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// () //
276	D-WP(C)/40975/2024 WP(C)/23978/2024	RANJIT SAHOO VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// () //
277	D-WP(C)/41349/2024 WP(C)/23979/2024	URBAN LIVING BUILDERS LLP, BBSR VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// () //
278	D-WP(C)/40636/2024 WP(C)/23980/2024	DR.BIRENDRA KUMAR SADANGI VS CENTRAL UNIVERSITY OF ODISHA, SUNABEDA	SUBHASISH DAS VS	// () //
279	D-WP(C)/41003/2024 WP(C)/23981/2024	BHIM SEN KANHAR VS STATE OF ODISHA	MANAS PATI VS	// () //
280	D-WP(C)/40637/2024 WP(C)/23982/2024	SANDEEP KUMAR SAHU VS CENTRAL UNIVERSITY OF ODISHA, KORAPUT	SUBHASISH DAS VS	// () //
281	D-WP(C)/39825/2024 WP(C)/23983/2024	RATHI CHARAN KISAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
282	D-WP(C)/41004/2024 WP(C)/23984/2024	JAYANTA KUMAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// () //
283	D-WP(C)/40659/2024 WP(C)/23985/2024	RUDUNA MAHAR VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// () //

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284	D-WP(C)/39840/2024 WP(C)/23986/2024	SABITA RANI SASMAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
285	D-WP(C)/33156/2024 WP(C)/23987/2024	ANANDA CHANDRA MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
286	D-WP(C)/40661/2024 WP(C)/23988/2024	PRAKASH KUMAR MAHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
287	D-WP(C)/36759/2024 WP(C)/23989/2024	BIRENDRA KUMAR MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	D-WP(C)/40097/2024 WP(C)/23990/2024	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
289	D-WP(C)/37376/2024 WP(C)/23991/2024	SANTANU KUMAR PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
290	D-WP(C)/39873/2024 WP(C)/23992/2024	MADHABANANDA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
291	D-WP(C)/41337/2024 WP(C)/23993/2024	SUSANTA KUMAR BARAL VS ODISHA STATE BAR COUNCIL, CUTTACK.	SANATAN DAS VS	// 0 //
292	D-WP(C)/41317/2024 WP(C)/23994/2024	GOVERNING BODY, BALASORE LAW COLLEGE VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
293	D-WP(C)/37840/2024 WP(C)/23995/2024	SWARNALATA PRAHARAJ VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	// 0 //
294	D-WP(C)/40778/2024 WP(C)/23996/2024	RAJENDRA GIRI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
295	D-WP(C)/33243/2024	BIDYADHAR PRUSTY	PRAVAT KUMAR PANDA	//

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	WP(C)/23997/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/39887/2024 WP(C)/23998/2024	VINAYAK DOBWAL VS THE VICE CHANCELLOR , UTKAL UNIVERSITY	RABINDRA NATH PRUSTY VS	// 0 //
297	D-WP(C)/40904/2024 WP(C)/23999/2024	AJIT KUMAR DALAI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
298	D-WP(C)/39853/2024 WP(C)/24000/2024	JHAS KUMAR KHAMARI VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
299	D-WP(C)/40375/2024 WP(C)/24001/2024	SIRLA CHINNAMMA @ S.CHINNAMMA VS COLLECTOR AND DISTRICT MAGISTRATE, GAJAPATI	PRASANNA KUMAR MISHRA VS	// 0 //
300	D-WP(C)/41156/2024 WP(C)/24002/2024	KARTIK CHARAN DASH VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
301	D-WP(C)/40908/2024 WP(C)/24003/2024	NANDA KISHOR PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
302	D-WP(C)/40382/2024 WP(C)/24004/2024	STATE OF ODISHA VS NIRUPAMA SAHA	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
303	D-WP(C)/41093/2024 WP(C)/24005/2024	AJIT SAHU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
304	D-WP(C)/41121/2024 WP(C)/24006/2024	M.DANDADHARA REDDY VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
305	D-WP(C)/40385/2024 WP(C)/24007/2024	STATE OF ODISHA VS AJAY KUMAR HARICHANDAN	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
306	D-WP(C)/35503/2024 WP(C)/24008/2024	MAYADHAR SAHOO VS	HARA PRASAD RATH VS	// 0

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307	D-WP(C)/39865/2024 WP(C)/24009/2024	STATE OF ODISHA SAROJINI JENA VS	BIBEKANANDA BHUYAN VS	// // ()
308	D-WP(C)/35772/2024 WP(C)/24010/2024	STATE OF ODISHA PRATIMA KUMARI MAHTO VS	HARA PRASAD RATH VS	// // ()
309	D-WP(C)/40839/2024 WP(C)/24011/2024	STATE OF ODISHA M/S. SHAKTI MALTARE AND LEMONADE PVT LTD VS	KAJAL SAHOO VS	// // ()
310	D-WP(C)/41315/2024 WP(C)/24012/2024	ADDITIONAL COMMISSIONER OF CT AND GST (APPEAL), CENTRAL ZONE-I, CTC ALEKH SETHI VS	KRUSHNA CHANDRA DASH VS	// // ()
311	D-WP(C)/39886/2024 WP(C)/24013/2024	STATE OF ODISHA DUMUNI MURMU VS	JAGAJIBAN PRADHAN VS	// // ()
312	D-WP(C)/40864/2024 WP(C)/24014/2024	STATE OF ODISHA M/S. SHAKTI MALTARE AND LEMONADE PVT LTD,ANGUL VS	KAJAL SAHOO VS	// // ()
313	D-WP(C)/40209/2024 WP(C)/24015/2024	ADDITIONAL COMMISSIONER OF CT AND GST,CUTTACK JITENDRA KUMAR SAHOO VS	SURYAKANTA DASH VS	// // ()
314	D-WP(C)/40865/2024 WP(C)/24016/2024	STATE OF ODISHA SHAKTIMALTARE AND LEMONADE PVT LTD.,ANGUL VS	KAJAL SAHOO VS	// // ()
315	D-WP(C)/40033/2024 WP(C)/24017/2024	ADDITIONAL COMMISSIONER OF CT AND GST,CUTTACK BIGHNARAJ SAHOO VS	PRAVAT KUMAR PANDA VS	// // ()
316	D-WP(C)/41187/2024 WP(C)/24018/2024	STATE OF ODISHA SREE METALIKS LTD., KEONJHAR VS	KSHIROD KUMAR SAHOO VS	// // ()
317	D-WP(C)/40866/2024 WP(C)/24019/2024	PUNJAB NATIONAL BANK, BBSR SWASTIK STEVEDORES PVT LTD.,CUTTACK VS	KAJAL SAHOO VS	// // ()
		ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE,CUTTACK		//

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318	D-WP(C)/35152/2024 WP(C)/24020/2024	KABITA KUMARI MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
319	D-WP(C)/40062/2024 WP(C)/24021/2024	PABITRA MOHAN PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
320	D-WP(C)/40826/2024 WP(C)/24022/2024	SWASTIK STEVEDORES PVT LTD.,CUTTACK VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE,CUTTACK	KAJAL SAHOO VS	// 0 //
321	D-WP(C)/40066/2024 WP(C)/24023/2024	JAYANTI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
322	D-WP(C)/40802/2024 WP(C)/24024/2024	LAXMIDHAR PADHI VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	ADHIRAJ MOHANTY VS	// 0 //
323	D-WP(C)/40841/2024 WP(C)/24025/2024	M/S. SAI AGENCY, CUTTACK VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX	ASISH KUMAR SAMAL VS	// 0 //
324	D-WP(C)/40068/2024 WP(C)/24026/2024	M/S KWICK SOFT SOLUTIONS PVT. LTD, TAMILNADU VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
325	D-WP(C)/40210/2024 WP(C)/24027/2024	KUNI MAHARANA VS THE ADDL.COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
326	D-WP(C)/40428/2024 WP(C)/24028/2024	THE MANAGER (LEGAL), SHRIRAM GENERAL INSURANCE COMPANY LTD., GANJAM VS SUBASH PRADHAN	ANUPAM DASH VS	// 0 //
327	D-WP(C)/40073/2024 WP(C)/24029/2024	RUDRA PRASAD SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
328	D-WP(C)/40511/2024 WP(C)/24030/2024	RAJIB KUMAR HOTA VS MANAGING DIRECTOR, OMC LTD, BBSR	SUBRATA MISHRA VS	// 0 //
329	D-WP(C)/40539/2024	INDIAN OVERSEAS BANK,CUTTACK MAIN BRANCH	GURUDUTTA KAR	//

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	WP(C)/24031/2024	VS M/S AYUSHMAN VARIETY STORE	VS	0 //
330	D-WP(C)/40204/2024 WP(C)/24032/2024	P.PRASAD RAO VS THE ADDL.COMMNR. SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
331	D-WP(C)/37615/2024 WP(C)/24033/2024	GANDHARB SAMAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
332	D-WP(C)/40212/2024 WP(C)/24034/2024	NAKA ENKET RAO VS THE ADDL.COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
333	D-WP(C)/40568/2024 WP(C)/24035/2024	GAYACHAND DALEI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
334	D-WP(C)/40207/2024 WP(C)/24036/2024	K.ERAMMA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
335	D-WP(C)/40213/2024 WP(C)/24037/2024	P.DHANALAXMI VS THE ADDL.COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
336	D-WP(C)/40575/2024 WP(C)/24038/2024	STATE OF ODISHA VS BASUDEV NAYAK	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
337	D-WP(C)/40228/2024 WP(C)/24039/2024	GAJENDRA DIGAL VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
338	D-WP(C)/40216/2024 WP(C)/24040/2024	SWARNALATA KHATUA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
339	D-WP(C)/40620/2024 WP(C)/24041/2024	BAMAN @ BABAN CHARAN BARAL VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// 0 //
340	D-WP(C)/41351/2024 WP(C)/24042/2024	RUPALI PATTANAYAK VS	ADHIRAJ MOHANTY VS	// 0

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341	D-WP(C)/40218/2024 WP(C)/24043/2024	STATE OF ODISHA MALATI MALLIK VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// // ()
342	D-WP(C)/40231/2024 WP(C)/24044/2024	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// // ()
343	D-WP(C)/40615/2024 WP(C)/24045/2024	LINGARAJ DIXIT VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// // ()
344	D-WP(C)/40592/2024 WP(C)/24046/2024	BHRAMARBAR BISWAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()
345	D-WP(C)/38117/2024 WP(C)/24047/2024	GOVINDA CHANDRA SAHANI VS STATE OF ODISHA.	SATYA RANJAN MOHAPATRA VS	// // ()
346	D-WP(C)/40259/2024 WP(C)/24048/2024	HRUSHIKESH BUDA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// // ()
347	D-WP(C)/40618/2024 WP(C)/24049/2024	RAMAKANTA SWAIN VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// // ()
348	D-WP(C)/40947/2024 WP(C)/24050/2024	MOON HOSPITALS PVT LTD, CUTTACK VS THE COMMISSIONER CUM SECY, HEALTH AND FAMILY WELFARE DEPT, BBSR	DWARIKA PRASAD MOHANTY VS	// // ()
349	D-WP(C)/40262/2024 WP(C)/24051/2024	ALEKHA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()
350	D-WP(C)/40643/2024 WP(C)/24052/2024	IPSITA MISHRA VS STATE OF ODISHA	JYOTI PATNAIK VS	// // ()
351	D-WP(C)/40644/2024 WP(C)/24053/2024	KARTIKA KUMAR DAS VS STATE OF ODISHA	JYOTI PATNAIK VS	// // ()

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352	D-WP(C)/40929/2024 WP(C)/24054/2024	SUSANTA KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
353	D-WP(C)/40943/2024 WP(C)/24055/2024	MAA VAISHNODEVI COLLEGE OF PHARMACY, BALESWAR VS STATE OF ODISHA	OMM SWARUP VS	// () //
354	D-WP(C)/40680/2024 WP(C)/24056/2024	MANORAMA MISHRA VS STATE OF ODISHA	Anupam Dash VS	// () //
355	D-WP(C)/40221/2024 WP(C)/24057/2024	RASMITA KANHAR VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// () //
356	D-ABLAPL/28674/2024 ABLAPL/10555/2024	ABHISHEK KUMAR JHA @ ABHISHEK JHA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KOIDA /116 /2024 () //
357	D-ABLAPL/28247/2024 ABLAPL/10556/2024	SUNIL BAG VS STATE OF ODISHA	PULAKESH MOHANTY VS	MUNIGUDA /188 /2024 () //
358	D-ABLAPL/25514/2024 ABLAPL/10557/2024	RAHUL DURGA VS STATE OF ODISHA	GOKULANANDA SAHU VS	BELAGARH /38 /2024 () //
359	D-ABLAPL/28651/2024 ABLAPL/10558/2024	CHANDAN @ DILLIP BADAJENA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /217 /2024 () //
360	D-ABLAPL/25585/2024 ABLAPL/10559/2024	SK SALMAN@MD SALMAN VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /106 /2024 () //
361	D-ABLAPL/28653/2024 ABLAPL/10560/2024	D NAGESWAR PATRA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHALLIKOTE /694 /2024 () //
362	D-ABLAPL/25593/2024 ABLAPL/10561/2024	ASHISH DEBATA@DEBTA VS STATE OF ODISHA	SWARAJ PATEL VS	BHASMA /217 /2024 () //
363	D-ABLAPL/28252/2024	NIRANJAN @ BIPIN PRUSTY	PRIYA RANJAN SINGH	DHENKANAL SADAR /84 /2024

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	ABLAPL/10562/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/26366/2024 ABLAPL/10563/2024	JITENDRA KUMAR PATTANAİK @ JITEE PATTANAİK VS STATE OF ODISHA	DEEPAK PANDA VS	PURI TOWN /320 /2024 () //
365	D-ABLAPL/28665/2024 ABLAPL/10564/2024	SANU @ SATYAJIT ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /287 /2024 () //
366	D-ABLAPL/28666/2024 ABLAPL/10565/2024	DILLIP KUMAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /223 /2024 () //
367	D-ABLAPL/28671/2024 ABLAPL/10566/2024	KABU @ DUSHMANTA KUMAR NATH SHARMA VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /454 /2024 () //
368	D-ABLAPL/28291/2024 ABLAPL/10567/2024	TUKU TRIPATHY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	LOISINGHA(BOLANGIR) /303 /2024 () //
369	D-ABLAPL/28682/2024 ABLAPL/10568/2024	BISHNU PRASAD SAMANTARAY @ PINKUN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DHAULI PS /212 /2024 () //
370	D-ABLAPL/28302/2024 ABLAPL/10569/2024	MANOJ KUMAR BISWAL @ MUNA BISWAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIALI /343 /2024 () //
371	D-ABLAPL/28683/2024 ABLAPL/10570/2024	SHAKTI SINGH @ SAROJ KUMAR SAMANTSINGHAR VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	INFOVALLY UPD BHUBANESWAR /19 /2024 () //
372	D-ABLAPL/26375/2024 ABLAPL/10571/2024	KANAK SETHY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	NIHALPRASAD /138 /2024 () //
373	D-ABLAPL/28685/2024 ABLAPL/10572/2024	JAYARAM NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	GANGAPUR (ASKA) /385 /2024 () //
374	D-ABLAPL/28686/2024 ABLAPL/10573/2024	BAPU @ PANKAJ MAHAPATRA VS	DEEPAK KU SAHOO VS	MARSHAGHAI /167 /2024 ()

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375	D-ABLAPL/28319/2024 ABLAPL/10574/2024	STATE OF ODISHA ANIL KUMAR MOHANTA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// BALASORE TOWN /122 /2024 ()
376	D-ABLAPL/26704/2024 ABLAPL/10575/2024	MD.@MOHAMMED MOBIN@MOBIN RAZA VS STATE OF ODISHA	SWARAJ PATEL VS	// KUTRA /144 /2024 ()
377	D-ABLAPL/28688/2024 ABLAPL/10576/2024	STATE OF ODISHA MANU SAHOO @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA /173 /2024 ()
378	D-ABLAPL/28506/2024 ABLAPL/10577/2024	STATE OF ODISHA AJAYA PATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// BANSADA /247 /2024 ()
379	D-ABLAPL/26711/2024 ABLAPL/10578/2024	STATE OF ODISHA BISWAJIT PRADHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	// DHENKANAL SADAR /266 /2022 ()
380	D-ABLAPL/28689/2024 ABLAPL/10579/2024	STATE OF ODISHA RAJKISHORE ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// NIKIRAI /258 /2024 ()
381	D-ABLAPL/28519/2024 ABLAPL/10580/2024	STATE OF ODISHA SUSANTA KUANR @ MANTU VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// NAIKANI-DIHI /190 /2024 ()
382	D-ABLAPL/27263/2024 ABLAPL/10581/2024	STATE OF ODISHA MUSTAFIZ ALAM VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// BHUBAN /413 /2024 ()
383	D-ABLAPL/28690/2024 ABLAPL/10582/2024	STATE OF ODISHA SATISH MOHANTY VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	// PANIKOILI /378 /2024 ()
384	D-ABLAPL/28236/2024 ABLAPL/10583/2024	STATE OF ODISHA MILAN KUMAR MAHARANA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	// MAHILA P.S. BUXIBAZAR /124 /2024 ()
385	D-ABLAPL/28563/2024 ABLAPL/10584/2024	STATE OF ODISHA AJAYA KUMAR DALAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// / /0 ()

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386	D-ABLAPL/28238/2024 ABLAPL/10585/2024	CHANDAN KUMAR MAHARANA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	MAHILA P.S. BUXIBAZAR /124 /2024 () //
387	D-ABLAPL/28692/2024 ABLAPL/10586/2024	NANDU PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BANARAPAL /352 /2024 () //
388	D-ABLAPL/28228/2024 ABLAPL/10587/2024	SUMITRA MAHARANA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	MAHILA P.S. BUXIBAZAR /124 /2024 () //
389	D-ABLAPL/28697/2024 ABLAPL/10588/2024	BISWAJIT SWAIN@BANTI VS STATE OF ODISHA	MANORANJAN DAS VS	GOBINDAPUR /191 /2024 () //
390	D-ABLAPL/27674/2024 ABLAPL/10589/2024	BHASKAR PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /715 /2024 () //
391	D-ABLAPL/28614/2024 ABLAPL/10590/2024	SURENDRA DAS VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	SATYABADI /255 /2024 () //
392	D-ABLAPL/28698/2024 ABLAPL/10591/2024	SURESH BAIDYA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /73 /2020 () //
393	D-ABLAPL/28705/2024 ABLAPL/10592/2024	TUSAHARKANTA SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /192 /2024 () //
394	D-ABLAPL/27736/2024 ABLAPL/10593/2024	RASHMITA BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JENAPUR /223 /2023 () //
395	D-ABLAPL/28708/2024 ABLAPL/10594/2024	SALA MARNDI VS STATE OF ODISHA	ANURAG PATI VS	NAYAPALLI P.S. /718 /2022 () //
396	D-ABLAPL/28441/2024 ABLAPL/10595/2024	SHIBA SANKAR PRADHAN VS STATE OF ODISHA	SATYAJEET ROUT VS	KUNDHEIGOLA /147 /2023 () //
397	D-ABLAPL/28748/2024	SHAIKH IMRAN @ SHAIKH RAJU	MANAS KUMAR CHAND	BAGHAMARI /131 /2024

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	ABLAPL/10596/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/27782/2024 ABLAPL/10597/2024	MANAS RANJAN ROUT @ MUNA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /82 /2021 () //
399	D-ABLAPL/28754/2024 ABLAPL/10598/2024	LIPUNA @ LIKUNA @ PABITRA KUMAR BASTIA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	CAPITAL P.S. /448 /2012 () //
400	D-ABLAPL/27935/2024 ABLAPL/10599/2024	SUNIL SRICHANDAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JANKIA P.S. /312 /2024 () //
401	D-ABLAPL/28633/2024 ABLAPL/10600/2024	SANDEEP KUMAR BINDHANI@KUNU BINDHANI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAISINGA /317 /2024 () //
402	D-ABLAPL/28029/2024 ABLAPL/10601/2024	SUMITRA SAHOO VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /285 /2024 () //
403	D-ABLAPL/28764/2024 ABLAPL/10602/2024	SANYASHI PRADHAN @ SANIA @ SANYASI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /191 /2017 () //
404	D-ABLAPL/28327/2024 ABLAPL/10603/2024	SUNIL KUMAR SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /50 /2023 () //
405	D-ABLAPL/28040/2024 ABLAPL/10604/2024	SUBRAT DAS VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JARAPADA /205 /2024 () //
406	D-ABLAPL/28157/2024 ABLAPL/10605/2024	BISWAMITRA SINGH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SUBALAYA /123 /2024 () //
407	D-ABLAPL/28542/2024 ABLAPL/10606/2024	FAKIRA SAHOO VS STATE OF ODISHA	BIRENDRA KUMAR MAHAPATRA VS	TALCHER TOWN /841 /2024 () //
408	D-ABLAPL/28546/2024 ABLAPL/10607/2024	KAILASH TARAI VS	DEBASHIS ROUTRAY VS	BALASORE SADAR /192 /2024 ()

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409	D-ABLAPL/28060/2024 ABLAPL/10608/2024	STATE OF ODISHA RUSIA PATRA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// JAGANNATHA PRASAD /636 /2023 () //
410	D-ABLAPL/28229/2024 ABLAPL/10609/2024	STATE OF ODISHA UMESH SETH VS STATE OF ODISHA	SK. ZAFARULLA VS	// GOP /66 /2022 () //
411	D-ABLAPL/28769/2024 ABLAPL/10610/2024	STATE OF ODISHA M.RAJENDRA PRASAD @ MUGUDA RAJENDRA PRASAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// RAYAGADA TOWN /124 /2024 () //
412	D-ABLAPL/28101/2024 ABLAPL/10611/2024	STATE OF ODISHA SANDHA @ JASOBANTA ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	// / /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000347/2024
413	D-ABLAPL/28215/2024 ABLAPL/10612/2024	STATE OF ODISHA ASFER UDDIN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /192 /2024 () //
414	D-ABLAPL/28772/2024 ABLAPL/10613/2024	STATE OF ODISHA SALIP PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /279 /2024 () //
415	D-ABLAPL/28290/2024 ABLAPL/10614/2024	STATE OF ODISHA NARAYAN SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// / /0 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar 2(B)CC/0000009/2024
416	D-ABLAPL/28814/2024 ABLAPL/10615/2024	STATE OF ODISHA ABANI KUMAR SATAPATHY @ ABANI SATAPATHY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// POLASARA PS /5 /2016 () //
417	D-ABLAPL/28322/2024 ABLAPL/10616/2024	STATE OF ODISHA ANIL KUMAR MOHANTA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// BALASORE TOWN /121 /2024 () //
418	D-ABLAPL/26903/2024 ABLAPL/10617/2024	STATE OF ODISHA HARI KRISHNA NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	// TARASINGI /451 /2023 () //
419	D-ABLAPL/27424/2024 ABLAPL/10618/2024	STATE OF ODISHA MAMATA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// JANKIA P.S. /101 /2017 () //

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420	D-ABLAPL/27624/2024 ABLAPL/10619/2024	PRATIK KIRTI PRAGYAN NATH VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	GONDIA /248 /2024 () //
421	D-ABLAPL/27211/2024 ABLAPL/10620/2024	HARA PRASAD MOHAPATRA @ FINU VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	/ /0 () //
422	D-ABLAPL/27628/2024 ABLAPL/10621/2024	DHARMANANDA ROUT VS STATE OF ODISHA	BIKRAM RATH VS	GURUDIJJHATIA /115 /2021 () //
423	D-ABLAPL/28120/2024 ABLAPL/10622/2024	HRUDANANDA MALIK VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	KENDRAPARA SADAR /251 /2024 () //
424	D-ABLAPL/27950/2024 ABLAPL/10623/2024	BINOD NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/000018/2024
425	D-ABLAPL/28385/2024 ABLAPL/10624/2024	SUDAM BEHERA VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL TOWN /729 /2024 () //
426	D-ABLAPL/28122/2024 ABLAPL/10625/2024	RAMESH CHANDRA PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /242 /2024 () //
427	D-ABLAPL/28439/2024 ABLAPL/10626/2024	SEEMARANI ROUT VS STATE OF ODISHA	DEBASISH SAMAL VS	BHANDARIPOKHARI /366 /2024 () //
428	D-ABLAPL/28882/2024 ABLAPL/10627/2024	SURAJ KUMAR PATEL VS STATE OF ODISHA	DIPANKAR ACHARYA VS	BHASMA /246 /2024 () //
429	D-ABLAPL/28479/2024 ABLAPL/10628/2024	ABHAYA KHILAR VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /453 /2024 () //
430	D-ABLAPL/28605/2024 ABLAPL/10629/2024	BIJAY DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BOLANI /94 /2024 () //
431	D-ABLAPL/28608/2024	PINKI SAHU	ASUTOSH TRIPATHY	RENGALI (SAMBALPUR) /136 /2024

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CASES REGISTERED REPORT AS ON :24/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10630/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/28513/2024 ABLAPL/10631/2024	AJAYA KUMAR BHUTIA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /382 /2024 () //
433	D-ABLAPL/28619/2024 ABLAPL/10632/2024	NIRAKAR NAIK @NIRAKAR KHARA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DORAGUDA PS /123 /2024 () //
434	D-ABLAPL/28738/2024 ABLAPL/10633/2024	BACHAN MAHAKUD VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /125 /2024 () //
435	D-ABLAPL/28777/2024 ABLAPL/10634/2024	DEBENDRA KUMAR BEHERA VS STATE OF ODISHA	NIHAL RATH VS	BHAWANIPATNA TOWN /368 /2024 () //
436	D-ABLAPL/28706/2024 ABLAPL/10635/2024	JAGABANDHU SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIMAKHANDI /87 /2023 () //
437	D-ABLAPL/28827/2024 ABLAPL/10636/2024	JAYADEB MEHER VS STATE OF ODISHA	PRATIMA NAYAK VS	barpalli /247 /2023 () //
438	D-ABLAPL/27861/2024 ABLAPL/10637/2024	SANTOSH RATHA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000363/2024
439	D-ABLAPL/28833/2024 ABLAPL/10638/2024	SANTANU DUARI VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	PIPLI /409 /2024 () //
440	D-ABLAPL/28145/2024 ABLAPL/10639/2024	BASANTA MUNA VS STATE OF ODISHA	SATYABRATA PANDA VS	ULLUNDA /148 /2024 () //
441	D-ABLAPL/28723/2024 ABLAPL/10640/2024	HABIB KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //
442	D-ABLAPL/28728/2024 ABLAPL/10641/2024	HABIB KHAN VS	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 ()

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CASES REGISTERED REPORT AS ON :24/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/28733/2024 ABLAPL/10642/2024	STATE OF ODISHA ALLIMUDDIN SAHA VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /193 /2024 ()
444	D-ABLAPL/28964/2024 ABLAPL/10643/2024	STATE OF ODISHA DEBJANI PRAHARAJ VS	DEBA KUMAR RATH VS	// KHURDA SADAR /216 /2024 ()
445	D-ABLAPL/28631/2024 ABLAPL/10644/2024	STATE OF ODISHA PRASANTA NAYAK VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /372 /2024 ()
446	D-ABLAPL/28736/2024 ABLAPL/10645/2024	STATE OF ODISHA MAHESWAR PRUSTY VS	SURYAKANTA DWIBEDI VS	// SALIPUR /223 /2024 ()
447	D-ABLAPL/28788/2024 ABLAPL/10646/2024	STATE OF ODISHA SHEK SAKIL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /192 /2024 () //